

Order No. 245 /2020 (Administrative)

It has been reported by the Chief Medical Officer Barabanki, vide his letter no. Covid-19/case/report/2020-21/16293 dated 03.09.2020 that a Stenographer Sri Mohan Jain S/o Sri Sudheer Kumar Jain posted in the court of Additional District and Session Judge, Court No. 10, and a Technical Man Power Km. Sudha Verma D/o Sri Kapinjal Verma, posted in Computer Section of District Court Barabanki, have been found Corona Positive, today on dated 03.09.2020 and he advised to close the Court working for further one day.


Therefore, in continuation of Administrative Order No. 244/2020 dated 02.09.2020, it is ordered that the District Court, Barabanki shall remain closed on dated 04.09.2020, except Family Courts, under the terms and conditions of the guidelines contained in letter no. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020, and letter no. 1298/LXXXVII-CPC/e-Courts/Allahabad, dated 28.07.2020, issued by the Hon'ble High Court, as has been mentioned in my Administrative Order No. 244/2020 dated 02.09.2020.

It is made clear that Computer Section, Administrative Office, Account Section and Nazarat Section shall remain open as usual for urgent administrative work and for implementation of orders and direction received from the Hon'ble High Court.

General dates of 30.09.2020 is fixed for the cases listed on 04.09.2020 for all the Courts of Barabanki Judgeship, except bail matters, cases of under trial prisoners, old cases, and the cases at final stage.

This order be uploaded on the website of District Court Barabanki, for information to general public.

Let information be sent to the Hon'ble High Court.
Inform all concerned.


(Ram Acharya Yadav)
District Judge,
Barabanki.
03.09.2020

Copy forwarded for information & necessary action to:-

- 1- District Magistrate, Barabanki
- 2- Superintendent of Police, Barabanki
- 3- Chief Medical Officer, Barabanki
- 4- Addl. Distt. & Sess. Judge, Court No. 01
- 5- Special Judge SC/ST Act
- 6- Addl. Distt. & Sess. Judge, Court No. 02
- 7- Principal Judge, Family Court
- 8- Special Judge EC Act
- 9- Ist Addl. Principal Judge, Family Court
- 10- IInd Addl. Principal Judge, Family Court
- 11- Addl. Distt. & Sess. Judge/Spl Judge POCSO, Court No. 44
- 12- Addl. Distt. & Sess. Judge, Court No. 45
- 13- Addl. Distt. & Sess. Judge, Court No. 46
- 14- Addl. Distt. & Sess. Judge, Court No. 05
- 15- Addl. Distt. & Sess. Judge, Court No. 04
- 16- Addl. Distt. & Sess. Judge, Court No. 10
- 17- Addl. Distt. & Sess. Judge, Court No. 08
- 18- Addl. Distt. & Sess. Judge, Court No. 06
- 19- Addl. Distt. & Sess. Judge, Court No. 09
- 20- Addl. Distt. & Sess. Judge / FTC, Court No. 36
- 21- Addl. Distt. & Sess. Judge / FTC, Court No. 37
- 22- Chief Judicial Magistrate, Court No. 18
- 23- Civil Judge (Sr. Div.), Court No. 20
- 24- Addl. Chief Judicial Magistrate, Court No. 17
- 25- Addl. Chief Judicial Magistrate, Court No. 16
- 26- Addl. Chief Judicial Magistrate, Court No. 19
- 27- Addl. Chief Judicial Magistrate, Court No. 25
- 28- Addl. Chief Judicial Magistrate, Court No. 11
- 29- Addl. Civil Judge (Sr. Div.), Court No. 23
- 30- Addl. Civil Judge (Sr. Div.)/FTC, Court No. 38
- 31- Secretary, DL.SA, Barabanki
- 32- Addl. Chief Judicial Magistrate, Court No. 12
- 33- Civil Judge (Jr.Div.), Court No. 13
- 34- Judicial Magistrate, Court No. 27
- 35- Civil Judge (Jr.Div.) R.S. Ghat, Court No. 14
- 36- Civil Judge (Jr.Div.) Haidergarh, Court No. 24
- 37- Addl. Civil Judge (Jr.Div.), Court No. 21
- 38- Addl. Civil Judge (Jr.Div.), Court No. 22
- 39- Addl. Civil Judge (Jr.Div.), Court No. 26
- 40- Civil Judge (Jr. Div)/FTC, Court No. 39
- 41- Spl. Judicial Magistrate, Court No. 15
- 42- Spl. Judicial Magistrate, Court No. 33
- 43- Nodal Officer Computer
- 44- O/e Nazarat
- 45- District Information Officer, Barabanki to publish this information in daily newspaper
- 46- Joint Director Prosecution, Barabanki
- 47- District Jail, Barabanki
- 48- Reader of District Judge
- 49- Zila Bar Association, Barabanki
- 50- D.G.C. Criminal & Civil

By order of the court


Chief Administrative Officer,
DISTRICT COURT, BARABANKI